

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.1378 of 2019

IN THE MATTER OF:

Chand Prakash Mehra

...Appellant

Versus

Praveen Bansal & Anr.

...Respondents

**For Appellant: Shri Arjun Asthana and Ms. Sreenita Ghosh,
Advocates**

**For Respondents: Ms. Mrinali Prasad, Advocate (for R-1 – IRP)
Shri Avinash Mohapatra, Advocate (R-2)**

ORDER

02.03.2020 Counsel for Appellant seeks time to file Rejoinder. Last opportunity is given. Rejoinder may be filed by 13th March, 2020.

List the Appeal in 'Orders' category on 24th March, 2020.

Interim Order to continue till then.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md